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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 390/2017 in T.P. No. 72/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench C.P. No. 48/2016 (Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017**

Name of the Company: Integrated Tech-Infra Business Solution Pvt. Ltd.
With
Omega Power Infratech Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	R. S. SHREVASTAVA	PCS	for the companies	
2.				

ORDER

Learned PCS Mr. Rajendra Sahay Srivastava present for Applicant in IA 390/2017.

List the matter on 21.12.2017 along with main matter.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 29th day of November, 2017.